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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CCP NO. 329/93 in
OA NO. 1111/87

New Delhi this the 18th day of March, 1994

CCRAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Naipal Singh S/O Kirpa Ram,
Chargeman Grade-I,
Ordnance Factory,
Muradnagar, Ghaziabad (UP)
R/O 128, Kailash Nagar,
Ghaziabad (UP).

... Petitioner

By Advocate Shri N. S. Verma

Versus

1. Shri K. N. Nambiar,
Secretary, Ministry of
Defence, South Block,
New Delhi.

2. Shri K. Dwarka Nath,
Director General,
Ordnance Factory Board,
10-A, Auckland Road,
Calcutta.

... Respondents

By Advocate Mrs. Rajkumari Chopra

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

After this C.C.P. was heard for some time, the
counsel appearing on both sides as well as the Bench
having
/ felt difficulty in understanding the true scope and
ambit of the directions issued in the judgment of the
Tribunal, it was felt that the best course to be
adopted to meet the ends of justice would be to
review the judgment and to hear the entire matter
afresh. The counsel for the parties rightly and
fairly stated that that is the right course to be

adopted. Hence, we exercise our power to suo moto review, and with the consent of the counsel for the parties, we review and set aside the judgment of the Tribunal in O.A.1111/87 dated 23.12.1992. The O.A. shall now be listed before Court-I for final hearing on top of the list subject to part-heard on 11.4.1994.

2. C.C.P. 329/93 stands disposed of.

S. R. Adige
(S. R. Adige)
Member (A)

V. S. Malimath
(V. S. Malimath)
Chairman

/as/